IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI COURT-III

Appeal No.21/252/(ND)/2018

In the matter of IRY Audios (P) Limited

....PETITIONER

SECTION:

Under Section 252 (3)

Order delivered on 10.1.2018

Coram:

R. VARADHARAJAN, Hon'ble Member (Judicial)

For the Petitioner /applicant

: .

For the Respondent/Corporate Debtor: -

ORDER

None appears for the petitioner. For the appearance of the petitioner, post the matter on 22.1.2018, failing which, the petition will be dismissed for non-prosecution.

List on 22.1.2018.

(R. VARADHARAJAN) MEMBER (JUDICIAL)

Surjit 09.1.2018